

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201. C.P. (IB)/980(MB)2023

IN THE MATTER OF

Madhubala Ketan Gada alias Madhu Ketan Gada

... Petitioner

Vs

Shree Naman Developers Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Darshit K. Jain (PH)

For the Respondent: Adv. Vibhav Krishana (PH)

ORDER

Both the Counsels pray for a short adjournment. Allowed as prayed for. Adjourned to **05.04.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/